

# OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, REASI

No. 329/CJM/R

Dated:-23.05.2022

## ORDER

As the summer vacations shall be observed with effect from 06.04.2022 to 20.06.2022 (both days inclusive) vide notification No. 523 of 2022 dated: 21.05.2022 issued by Worthy Registrar General, Hon'ble High Court of J&K at Srinagar. Therefore, it is incumbent upon this office to arrange for the emergent criminal work to arise during the vacation period. As such, following Magistrates are nominated as "Duty Magistrates" to deal with the routine criminal work arising within the whole District Reasi.

S.NO.	Name of the Magistrate(s)	With effect from	Place of sitting
1.	Mr. Sandeep Singh Sen, JMIC (Munsiff), Katra	06.06.2022 to 8.06.2022	Munsiff/JMIC Court, Katra
2.	Mr. Mahavir Singh, JMIC (Munsiff), Mahore	09.06.2022 to 12.06.2022	District Court Complex, Reasi <i>city st</i> (Munsiff/JMIC Court, Reasi)
3.	Mrs. Arti Devi JMIC (Munsiff), Reasi	13.06.2022 to 16.06.2022	District Court Complex, Reasi
4.	Ms. Priyanka Mahajan, Additional Special Mobile Magistrate, Reasi	17.06.2022 to 20.06.2022	District Court Complex, Reasi

Dated  
23/5/2022

  
Chief Judicial Magistrate  
Reasi

Copy to:-

1. Worthy Registrar General, Hon'ble High Court of J&K at Srinagar for information.
2. Private Secretary to Hon'ble Administrative Judge, District Reasi for information.
3. Worthy Principal District & Sessions Judge, Reasi for information.
4. Ld. JMIC (Munsiff), Mahore/Katra for information and compliance.
5. Ld. Addl. Spl. Mobile Magistrate, Reasi for information and compliance.
6. SSP, Reasi for information.
7. Public Prosecutor, Reasi for information.
8. Bar President, Reasi/Katra/Mahore for information.
9. Office copy for record.

  
Chief Judicial Magistrate  
Reasi

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of Registrar General at Srinagar)

**NOTIFICATION**

**Subject: - Summer Vacations.**

**No. 523 of 2022/RG/NG Dated: 21-05-2022**

It is notified for the information of all concerned that the Subordinate Courts falling in summer zone of Jammu province in UT of Jammu and Kashmir, excluding the courts located in District Kishtwar, District Doda and also the courts at Batote, Gool, Banihal and Ukhral in District Ramban and Bani in District Kathua, shall observe 15 days summer vacations w.e.f 06-06-2022 to 20-06-2022 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of concerned Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacations in the areas within their respective jurisdictions.

**By order.**

(Sanjeev Gupta)  
Registrar General

**No:- 15745-70 of 2022/RG/NG Dated: 21-05-2022**

**Copy to:-**

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
...for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/Srinagar for information.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar (Inspection), High Court of J&K and Ladakh, Srinagar
7. Registrar Judicial, High Court wing Jammu/Srinagar.
8. Registrar Computers, High Court Main Wing, Srinagar.
9. Director, J&K Judicial Academy, Srinagar.
10. All Principal District and Sessions Judges of Jammu Province for information with the request to circulate the notification among all the Judicial Officers in their respective Districts.
11. Central Project Coordinator, e-Courts for uploading the same on the website.
12. Administrative Officer, Office of Advocate General, Jammu and Kashmir, Srinagar for information
13. President All Bar Associations of Union Territories of Jammu & Kashmir and Ladakh for information.
14. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
15. Manager, Government Press, Srinagar/Jammu for publication in the next issue of Govt. Gazette.
16. Order file.

Registrar General